COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 450 OF 2018 IN</u> APPEAL NO. 111 OF 2017

Dated: 25th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Warora Energy Limited

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabu S. Patil, Sr. Adv.

Mr. Vishrov Mukerjee Ms. Raveena Dhamija Mr. Yashaswi Kant Mr. Geet Ahuja

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

Mr. Ashwin Ramanathan for Mr. Anand K. Ganesan for R-3

Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the application for hearing on <u>02.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk